

# **REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

**Sixth Lok Sabha**

**Sixteenth Report**



**LOK SABHA SECRETARIAT  
NEW DELHI**

**1978**

# COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Sixth Lok Sabha)

## SIXTEENTH REPORT

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Sixteenth Report.

2. The Committee met on the 10th April, 1978 for—

- I. Further consideration of classification and allocation of time to the *Code of Civil Procedure (Amendment) Bill, 1978 (Amendment of section 80)* by Shri Baldev Singh Jasrotia.
- II. Classification and allocation of time for discussion of Bills (*vide Appendix*) under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.
- III. Allocation of time under rule 294(1)(e) of the Rules of Procedure to the resolutions at item Nos. 3, 4 and 5 set down in the List of Business for Friday, the 14th April, 1978.

*Further consideration of Classification and allocation of time to the Code of Civil Procedure (Amendment) Bill, 1978 (Amendment of section 80) by Shri Baldev Singh Jasrotia*

3. Shri Baldev Singh Jasrotia, Member-in-charge of the Bill, was invited to attend the sitting. He did not attend.

4. After considering all aspects of the Bill, the Committee recommend that the Bill be placed in category 'B' and 2 hours be allocated for its discussion.

### *Classification and allocation of time to Bills*

5. The Members concerned had been invited to present before the Committee their views on their Bills. None of them attended.

6. After considering all aspects of the Bills, the Committee recommend that all the Bills referred to in the Appendix be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

### *Allotment of time to Resolutions*

7. The Members concerned had been invited to present their views on their resolutions before the Committee. None of them attended.

8. The Committee recommend the allocation of time as follows:—

(1) Resolution regarding Centre-State relationship.	2 hours
(2) Resolution regarding review of Shastri-Srimavo agreement.	2 hours
(3) Resolution regarding cattle and crop insurance scheme.	2 hours

[P.T.O.]

*Recommendations*

9. The Committee recommend that—

- (i) the classification and allocation of time to the *Code of Civil Procedure (Amendment) Bill, 1978 (Amendment of section 89)*, by Shri Baldev Singh Jasrotia, as shown in paragraph 4 above, be agreed to by the House;
- (ii) the classification and allocation of time to Bills by the Committee as shown in the Appendix, be agreed to by the House; and
- (iii) the allocation of time to resolutions, as shown in paragraph 8 above, be agreed to by the House.

NEW DELHI;

*April 10, 1978*

*Chaitra 20, 1900 (Saka)*

GODEY MURAHARI,

*Chairman,*

*Committee on Private Members'*

*Bills and Resolutions.*

## APPENDIX

S. No.	Name of the Bill and the Member-in-charge	Bill No.	Category recommended	Time recommended by the Committee
1	2	3	4	5
1	The Constitution (Amendment) Bill, 1978 (Amendment of articles 292 and 293) by Shri O. P. Tyagi	47 of 1978	B	2 hours
2	The Workmen's Compensation (Amendment) Bill, 1978 (Amendment of sections 2, 3 etc.) by Shri Prasannbhai Mehta	54 of 1978	B	2 hours
3	The Payment of Wages (Amendment) Bill, 1978 (Amendment of sections 1, 2 etc.) by Shri Prasannbhai Mehta	57 of 1978	B	2 hours
4	The Payment of Gratuity (Amendment) Bill, 1978 (Amendment of sections 2, 4 etc.) by Shri Prasannbhai Mehta	55 of 1978	B	2 hours
5	The Employees' Provident Funds and Miscellaneous Provisions (Amendment) Bill, 1978 (Amendment of sections 1, 2 etc.) by Shri Prasannbhai Mehta	56 of 1978	B	2 hours
6	The Constitution (Amendment) Bill, 1978 (Insertion of new article 164) by Shri Roop Nath Singh Yadav	48 of 1978	B	2 hours
7	The Grains Board Bill, 1978 by Shri Yadavendra Dutt	52 of 1978	B	2 hours
8	The Backward Areas Development Board Bill, 1978 by Shri Yadavendra Dutt	53 of 1978	B	2 hours
9	The Anti-Espionage Bill, 1978 by Shri Yadavendra Dutt	50 of 1978	B	2 hours